

PARLIAMENT OF INDIA
(JOINT RECRUITMENT CELL)

Subject: Competitive Departmental Examination against Direct Recruitment Quota for filling up of vacancies for the post of Parliamentary Reporter Grade-II in Lok Sabha Secretariat (Circular No. 30192 dated 12.05.2016) - Result of the Stenography Tests held on 18.06.2016

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Result of the above Stenography Tests is as follows:

(i) **Stenography Tests at the speed of 160 w.p.m.:**

No candidate has qualified.

(ii) **Stenography Test at the speed of 140 w.p.m. (Hindi stream):**

The candidates having the following Roll Nos. have been declared successful for appearing in the Written Test on Saturday, the 02nd July, 2016: -

01	34	41
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(iii) **Stenography Test at the speed of 140 w.p.m. (English stream):**

The candidates having the following Roll Nos. have been declared successful for appearing in the Written Test on Saturday, the 02nd July, 2016: -

09	10	26
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2. The attention of candidates is, however, drawn to the following declaration made by them in their applications to the above said post:

"I hereby declare that I fulfil the eligibility conditions laid down in the Joint Recruitment Cell's Circular No. 30192 dated 12th May, 2016 for the Departmental Examination for the post of Parliamentary Reporter Grade-II (English/Hindi). In the event of this declaration of mine being found false at a later date at any stage, my candidature/appointment is liable to be cancelled/terminated and I render myself liable for disciplinary action as per rules applicable to the employees of Lok Sabha Secretariat."

BY ORDER
23.06.2016